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CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH
JABALPUR

Original Application No. 841 of 2006

Jabalpur, this the 6th day of December, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Shri A.K. Gaur, Judicial Member

Nathoolal son of Pachai,
Aged about 46 years,
Occupation – suspended Railway servant,
Resident of Village Popoundh,
Police Station, Beohari District Shahdol,
M.P.

Applicant

(By Advocate – Ku. R. Rajak)

V E R S U S

1. Union of India, through the General Manager, West Central Railway, Mumbai.
2. Assitt. Engineer, West Central Railway, Beohari, District Shahdol (MP).

Respondents

(By Advocate – Shri M.N. Banerjee)

O R D E R (Oral)

By Dr. G.C. Srivastava, Vice Chairman –

This Original Application has been filed against the suspension order ^{continuing} because of pendency of a criminal case against the applicant. It is seen that the applicant has approached this Tribunal without exhausting the remedy that is available to him under the Railway Servants (Disciplinary & Appeal) Rules, 1968. Although the applicant has submitted a representation against the suspension order but he has not filed a regular appeal under Rule 18 of the aforesaid rules.

2. Accordingly, we are of the view that ends of justice would be met if the applicant is directed to file a detailed appeal against the

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suspension order to the competent authority within a period of one month from the date of receipt of a copy of this order. We do so accordingly. If it is done the appellate authority is directed to dispose of the appeal of the applicant within a period of three months thereafter by a detailed and speaking order. Shri M.N. Banerjee, appeared and was heard on behalf of the respondents.

3. Accordingly, the Original Application is disposed of at the admission stage itself with the aforementioned direction.

A.K. Gaur
(A.K. Gaur)
 Judicial Member

Dr. G.C. Srivastava
(Dr. G.C. Srivastava)
 Vice Chairman

पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....
 प्राप्तिक्रिया कार्यालय
 (1) सदिक, उच्च व्यापारिक वायर एसोसिएशन, जबलपुर
 (2) अ.सी.एस. वी/पी/पी/पु.....के काउंसल
 (3) प्राप्ति/वी/पी/पु.....के काउंसल
 (4) वायराल, दोपारा, जबलपुर व्यापारिक
 संघाना एवं आदरयक एन्ड एक्टिव हाउस
 "SA" *R.R.J.C., D.D. 2008*
M.K. Bhawar
DAVDS

उप रजिस्ट्रार

Approved
11.12.06